

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 282/KB/2018

Present: 1. Hon'ble Member (J) Shri Jinan K.R.
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th April 2018, 10.30 A.M

Name of the Company	Sanghvi Movers Ltd.-Vs- Bridge & Roof Co. (India) Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	ABHJIT ROY Dy. GENERAL MANAGER (H.R. LE).	Bridge & Roof Co. (I) Ltd.	Abhijit Roy 16/04/2018.
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1.	Ankesh Bhowmik Advocate on behalf of R.N. Ghose & Associates.	Operational Creditor	Ankesh Bhowmik 16/4/2018.
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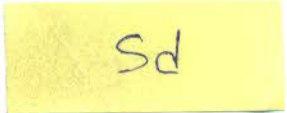
ORDER

The Ld. Counsel appearing on the side of Operational Creditor sought permission to withdraw the Company Petition as it is settled out of Tribunal.

Permission is granted.

The CP is disposed of as withdrawn.

(MADAN  A GOSAVI)
MEMBER(JUDICIAL)


(JINAN K.R.)
MEMBER(JUDICIAL)